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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

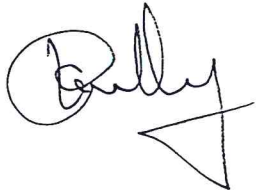

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/154/2016  
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another  
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles Ltd & 5 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	N. Thyagarajan k. for Thyagarajan k.	Counsel for Petitioners	
2.	R. PRITHU RAJ (son) R. VENKATAVARADAN	Counsel for R <sub>1</sub> , R <sub>2</sub> & RB	

ORDER

Counsel representing both the parties present. Pleadings are complete. Matter is posted for final arguments. Put up on 30.08.2017 at 10.30 A.M.

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)